

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**R.P. NO. 16 OF 2016 IN  
APPEAL NO. 48 OF 2015**

**Dated: 1<sup>st</sup> June, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Maithon Power Ltd.  
Vs.**

**...Review Petitioner/Appellant(s)**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Review Petitioner/  
Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Aparajita Upadhyay  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1  
Mr. Ravi Sharma  
Ms. Vasudha Sen for R-2

**ORDER**

We have heard learned counsel for the appellant for sometime.

List the matter for further hearing on **16.08.2017 & 17.08.2017 at  
2.30 p.m.**

**(I.J. Kapoor)  
Technical Member  
vt/kt**

**(Justice Ranjana P. Desai)  
Chairperson**